

West Tripura Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2019				
Court-wise pendency of Cases as on 30.04.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	643	214	857
2	Sri B. Palit, ADJ., (Court No. 2), Agartala	273	195	468
3	Sri S. Sharma Roy, ADJ., (Court No. 3), Agartala	628	119	747
4	Sri Ravi Dahiya, ADJ., (Court No. 4), Agartala	491	113	604
5	Sri Sanjoy Bhattacharjee, ADJ., (Court No. 5), Agartala	168	177	345
6	Sri S. B. Datta, Judge, Family Court, Agartala	365	192	557
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	352	259	611
8	Sri Debashish Kar, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	348	27	375
9	Sri Motom Debbarma, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	400	27	427
10	Smti S. Mukherjee, CJM-cum-Civil Judge (Sr. Div), Agartala	107	409	516
11	Sri Sarbajeet Choudhury, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	143	1172	1315
12	Sri Shaurav Saha, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	144	445	589
13	Smti Chhandita Debnath, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	82	446	528
14	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala (Vacant), charge Remains with Smti M. Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	27	0	27
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	0	0	0
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	27	377	404
17	Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	21	556	577
18	Smti Mitra Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	24	581	605
19	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	27	689	716
<b>Total</b>		<b>4270</b>	<b>5998</b>	<b>10268</b>
Station-wise pendency of Cases as on 30.04.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3553	5547	9100
<b>Total</b>		<b>3553</b>	<b>5547</b>	<b>9100</b>
2	Family Court	365	192	557
3	Addl. Judge, Family Court, Agartala	352	259	611
<b>Grand Total</b>		<b>4270</b>	<b>5998</b>	<b>10268</b>

**Gomati Judicial District**

**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2019**

**Court- wise pendency of Cases as on 30.04.2019**

Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	<b>Sri A. K. Nath,</b> District and Sessions Judge, Udaipur	225	95	<b>320</b>
2	<b>Sri Sankar Lal Dutta,</b> Additional District and Sessions Judge, Udaipur	194	120	<b>314</b>
3	<b>Smti Sankari Das,</b> Judge, Family Court, Udaipur	107	174	<b>281</b>
4	<b>Sri R. Bhattacharjee,</b> CJ (Sr.Div) & ASST. SJ., Udaipur	127	10	<b>137</b>
5	<b>Sri Dharmendu Das,</b> CJM-cum-Civil Judge (Sr. Div), Udaipur	26	156	<b>182</b>
6	<b>Smti Tanusree Debnath,</b> CJ (Jr. Div)-cum- JM. First Class, Udaipur,	22	151	<b>173</b>
7	<b>Smti Dorothi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	2	65	<b>67</b>
8	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur ( <b>Vacant</b> ), charge remains with <b>Smti Dorothi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	4	57	<b>61</b>
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, ( <b>Vacant</b> ), charge remains with <b>Sri Satyajit Das,</b> CJ (Jr. Div) & JM First Class, Amarpur, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	0	0	<b>0</b>
10	<b>Sri Satyajit Das,</b> CJ (Jr. Div) & JM First Class, Amarpur	17	222	<b>239</b>
<b>Total</b>		<b>724</b>	<b>1050</b>	<b>1774</b>

**Station-wise pendency of Cases as on 30.04.2019**

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	600	654	<b>1254</b>
2	Amarpur	17	222	<b>239</b>
<b>Total</b>		<b>617</b>	<b>876</b>	<b>1493</b>
3	Family Court	107	174	<b>281</b>
<b>Grand Total</b>		<b>724</b>	<b>1050</b>	<b>1774</b>

**South Tripura Judicial District****Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2019****Court- wise pendency of Cases as on 30.04.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri U Choudhuri,</b> District and Sessions Judge, Belonia	635	178	<b>813</b>
2	<b>Smti Aprarjita Debbarma,</b> Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	28	79	<b>107</b>
3	<b>Sri V. P. Debbarma,</b> CJM-cum-Civil Judge (Sr. Div), Belonia	18	676	<b>694</b>
4	<b>Smti Hena Begam,</b> CJ (Jr. Div)-cum-JM First Class, Belonia	131	1300	<b>1431</b>
5	JM., First Class-cum-Civil Judge (Jr. Div), Belonia(Vacant), charge remains with <b>Smti Hena Begam,</b> CJ (Jr. Div)-cum-JM First Class, Belonia	71	672	<b>743</b>
6	<b>Sri Saikat Das,</b> SDJM-cum-Civil Judge (Jr. Div), Sabroom,	4	48	<b>52</b>
7	<b>Sri Rajarshi Chakraborty,</b> CJ (Jr. Div)-cum-JM., First Class, Sabroom	15	80	<b>95</b>
<b>Total</b>		<b>902</b>	<b>3033</b>	<b>3935</b>

**Station-wise pendency of Cases as on 30.04.2019**

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	883	2905	<b>3788</b>
2	Sabroom	19	128	<b>147</b>
<b>Grand Total</b>		<b>902</b>	<b>3033</b>	<b>3935</b>

<b>Unakoti Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2019</b>				
<b>Court- wise pendency of Cases as on 30.04.2019</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri P. K. Dutta,</b> District and Sessions Judge, Kailashahar	116	102	<b>218</b>
2	<b>Smti Sudipta Choudhury,</b> Additional District and Sessions Judge, Kailashahar	30	58	<b>88</b>
3	<b>Sri Arindam Pal,</b> Judge, Family Court, Kailashahar	62	79	<b>141</b>
4	<b>Sri Mridul Chakraborty,</b> CJ (Sr.Div) & ASST. SJ., Kailashahar	79	5	<b>84</b>
5	<b>Sri Purandar Prasad Paul,</b> CJM-cum-Civil Judge (Sr. Div)., Kailashahar	50	483	<b>533</b>
6	<b>Sri Raja Gupta,</b> CJ (Jr. Div)-cum- JM First Class, Kailashahar	105	385	<b>490</b>
7	<b>Sri Ramangshu Shekhar Bhattacharjee,</b> JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	49	489	<b>538</b>
8	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar, (Court No.2) ( <b>Vacant</b> ), charge remains with <b>Sri P. P. Paul</b> , CJM-cum-Civil Judge (Sr. Div)., Kailashahar	0	0	<b>0</b>
<b>Total</b>		<b>491</b>	<b>1601</b>	<b>2092</b>
<b>Station-wise pendency of Cases as on 30.04.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	429	1522	<b>1951</b>
<b>Total</b>		<b>429</b>	<b>1522</b>	<b>1951</b>
2	Family Court	62	79	<b>141</b>
<b>Grand Total</b>		<b>491</b>	<b>1601</b>	<b>2092</b>

<b>North Tripura Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2019</b>				
<b>Court- wise pendency of Cases as on 30.04.2019</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Jesthamani Murasing,</b> District and Sessions Judge, Dharmanagar	293	176	<b>469</b>
2	<b>Sri Ramdas Chattopadhyay,</b> CJ (Sr.Div) & ASST. SJ., Dharmanagar	117	9	<b>126</b>
3	<b>Sri Gobinda Das,</b> CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	104	505	<b>609</b>
4	<b>Smti Lopamudra Dasgupta,</b> CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	173	563	<b>736</b>
5	<b>Smti Anindita Deb Ray,</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	67	335	<b>402</b>
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur( <b>Vacant</b> ), charge remains with <b>Sri Amarjit Dey,</b> CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	379	<b>380</b>
7	<b>Sri Amarjit Dey,</b> CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	6	224	<b>230</b>
<b>Total</b>		<b>761</b>	<b>2191</b>	<b>2952</b>
<b>Station-wise pendency of Cases as on 30.04.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Dharmanagar	754	1588	<b>2342</b>
2	Kanchanpur	7	603	<b>610</b>
<b>Grand Total</b>		<b>761</b>	<b>2191</b>	<b>2952</b>

<b>Sepahijala Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 16.05.2019</b>				
<b>Court- wise pendency of Cases as on 16.05.2019</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Vishwajeet Pandey,</b> District & Sessions Judge, Sonamura	208	178	<b>386</b>
2	<b>Sri Uttam Hrishidas,</b> CJM-cum-Civil Judge (Sr. Div), Sonamura	145	906	<b>1051</b>
3	<b>Smti Jumili Debbarma,</b> CJ (Jr. Div)-cum- JM., First Class, Sonamura	61	327	<b>388</b>
4	<b>Smti Yashvi Taneja,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura	44	203	<b>247</b>
5	ADJ., Bishalgarh ( <b>Sri S. Sharma Roy</b> holding Camp Court at Bishalgarh for 2 weeks in a month alternatively in addition to his Court at Agartala)	300	203	<b>503</b>
6	<b>Smti Nandita Bhattacharyya,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	10	1014	<b>1024</b>
7	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh( <b>Vacant</b> ), charge remains with <b>Smti N. Bhattacharyya</b> , SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	52	990	<b>1042</b>
<b>Total</b>		<b>820</b>	<b>3821</b>	<b>4641</b>
<b>Station-wise pendency of Cases as on 30.04.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sonamura	458	1614	<b>2072</b>
2	Bishalgarh	362	2207	<b>2569</b>
<b>Grand Total</b>		<b>820</b>	<b>3821</b>	<b>4641</b>

<b>Khowai Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2019</b>				
<b>Court- wise pendency of Cases as on 30.04.2019</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Gautam Sarkar,</b> District and Sessions Judge, Khowai	159	289	<b>448</b>
2	<b>Sri Subhra Nath,</b> CJM-cum-Civil Judge (Sr. Div), Khowai	53	1169	<b>1222</b>
3	<b>Smti Ishika Dan,</b> CJ (Jr. Div)-cum- JM., First Class, Khowai	34	495	<b>529</b>
4	<b>Smti Deepa Bhattacharya,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	267	<b>288</b>
<b>Total</b>		<b>267</b>	<b>2220</b>	<b>2487</b>
<b>Station-wise pendency of Cases as on 30.04.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Khowai	267	2220	<b>2487</b>
<b>Total</b>		<b>267</b>	<b>2220</b>	<b>2487</b>

<b>Dhalai Judicial District</b>				
<b>Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2019</b>				
<b>Court-wise pendency of Cases as on 30.04.2019</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri S. K. Majumder,</b> District and Sessions Judge, Ambassa	68	295	<b>363</b>
2	Additional District and Sessions Judge, Dhalai Judicial District, Ambassa ( <b>Vacant</b> ), charge remains the District and Sessions Judge, Dhalai Judicial District, Ambassa	0	20	<b>20</b>
3	<b>Sri Manabendra Debbarma,</b> CJM-cum-Civil Judge (Sr. Div), Ambassa	47	171	<b>218</b>
4	<b>Sri Ramanuj Bhattacharjee,</b> CJ (Jr. Div)-cum- JM., First Class, Ambassa	13	60	<b>73</b>
5	<b>Sri Hrishikesh Chakrabarti,</b> Additional District & Sessions Judge, Kamalpur	59	151	<b>210</b>
6	<b>Sri Subhadeep Saha,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	5	187	<b>192</b>
7	<b>Sri Divya Prakash Mishra,</b> CJ (Jr. Div)-cum-JM., First Class, Kamalpur	20	199	<b>219</b>
8	<b>Sri Dulal Kanti Sukla Das,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	11	1929	<b>1940</b>
9	<b>Sri Saamyajyoti Debnath,</b> SDJM-cum-Civil Judge (Jr. Div), Gandacherra	0	35	<b>35</b>
<b>Total</b>		<b>223</b>	<b>3047</b>	<b>3270</b>
<b>Station-wise pendency of Cases as on 30.04.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Ambassa	128	526	<b>654</b>
2	Kamalpur	84	537	<b>621</b>
3	Longtharai Valley	11	1929	<b>1940</b>
4	Gandacherra	0	35	<b>35</b>
<b>Total</b>		<b>223</b>	<b>3027</b>	<b>3250</b>



**District-wise pendency of cases as on 30.04.2019**

<b>Sl. No.</b>	<b>Name of the Districts</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura Judicial District, Agartala	4270	5998	<b>10268</b>
2	Gomati Judicial District, Udaipur	724	1050	<b>1774</b>
3	South Tripura Judicial District, Belonia	902	3033	<b>3935</b>
4	Unakoti Judicial District, Kailashahar	491	1601	<b>2092</b>
5	North Tripura Judicial District, Dharmanagar	761	2191	<b>2952</b>
6	Sepahijala Judicial District, Sonamura	820	3821	<b>4641</b>
7	Khowai Judicial District, Khowai	267	2220	<b>2487</b>
8	Dhalai Judicial District	223	3047	<b>3270</b>
<b>Total</b>		<b>8458</b>	<b>22961</b>	<b>31419</b>